

DISTRICT & SESSIONS COURT, PUNE.

- Read :**
- (i) Hon'ble High Court Letter bearing No. Insp-I/33/2021, dated 16.04.2021, along with Circular/SOP dtd.16.04.2021.
 - (ii) This office Office Order No. B-16(ii)/ 24/ 2021, dated : 17-04-2021.
 - (iii) Hon'ble High Court Letter bearing No. Insp-I/34/2021, dated 22-04-2021.

No. B-16(ii)/ 28 /2021,

Dated : 22-04-2021.

OFFICE ORDER

WHEREAS, the Hon'ble Bombay High Court, vide letter under reference No. (iii), is pleased to modify the Circular under reference No. (i) to the extent of strength/attendance of staff, from 50% to 15% by rotation, in all the Subordinate Courts in the State of Maharashtra, w.e.f. 23-04-2021, till further order,

THEREFORE, the Office Order under reference No. (ii) is modified to the extent of strength/attendance of staff, from 50% to 15%, by rotation, and

THEREFORE, all the Principal Judges/Heads of the establishments in Pune Judicial District to make the necessary arrangement of strength/attendance of staff to the extent of 15% by rotation, w.e.f. 23-04-2021, till further orders.

Rest of the Office Order under reference No. (ii) shall remain intact.

The Coordinator, Computer Section, District Court, Pune, shall upload this office order on the official website of District Court, Pune.

Inform all the concerned in Pune Judicial District.

Pune.
Dated: 22-04-2021.

Sd/-xx
(Neeraj P. Dhote)
Principal District & Sessions Judge,
Pune.

Encl. : Letter of Hon'ble Bombay High Court,
dated- 22-04-2021.

Forwarded with compliments to all the Judicial Officers in Pune
Judicial District, for information and necessary action.

No. B-16(ii)/ 28 /2021,
District & Sessions Court,
Pune.
Date: 22-04-2021.

By Order,



Registrar,
District & Sessions Court, Pune.

Copy to :

- (i) All the Judicial Officers in Pune District,
- (ii) The District Government Pleader, Pune.
- (iii) The Additional/Assistant Director of Prosecution, Pune.
- (iv) The President/Secretary, Pune Bar Association, Pune.
- (v) The Presidents/Secretaries, all Taluka Bar Associations
in Pune District.
- (vi) All the Heads of the Branches, Judicial District, Pune.

No. Insp-I /34/ 2021

Date:- 22.04.2021

From:

S.G. Dige
Registrar General
High Court (A.S.), Bombay.

To,

**All the Principal District & Sessions Judges /Heads
of the Establishment**

Subject: Modification vis-à-vis strength / attendance of staff....

Sir / Madam,

With reference to the subject noted above, I am directed to inform you that the Hon'ble Administrative Judges' Committee has been pleased to modify the Circular dated 16.04.2021, to the extent of strength/ attendance of staff, from 50% to 15%, by rotation, in all the Subordinate Courts in the States of Maharashtra and Goa and Union Territory of Dadra and Nagar Haveli, and Daman and Diu, w.e.f. 23.04.2021, till further order

Yours faithfully,

Sd/-

S.G.Dige
(Registrar General)